

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A. No. 62/738/2021**

This the 03<sup>rd</sup> day of May, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Dr. Arshid Hussain Wani, aged: 29 yrs S/o Ghulam Hassan Wani, R/o Hiller  
Arhama Kokernag Anantnag, Pin-192202.

.....Applicant

(Advocate: Mr. Mudasir Bin Hassan)

**Versus**

1. The Union Territory of Jammu & Kashmir through its Commissioner cum Secretary to Government, Health & Medical Education Department, Civil Secretariat, Jammu/ Srinagar-180001.
2. The Director, Health Services, Kashmir Division, Srinagar(Kashmir)-190001.
3. Principal, SKIMS Medical, Srinagar-190012.

.....Respondents

(Advocate: Mr. Sudesh Magotra, DAG)

**ORDER[ORAL]**

**Delivered by Hon'ble Mr. Anand Mathur, Member (A): -**

In the present OA, the applicant seeks a direction to the respondent no. 2 to issue NOC to him so as to enable to participate in the selection process for the tenure of Sr-Resident in the institute of respondent no. 3.





2. Learned counsel for the applicant submits that the competent authority neither issued No Objection Certificate (NOC) in favour of the applicant to participate in the selection nor rejected his case for issuance of NOC. At this stage, he submits that his client would be satisfied if this OA is disposed of with a direction to the competent authority either to issue NOC or pass a reasoned order within a stipulated period.

3. In view of the above, OA is disposed of with a direction to the respondent no. 2 to consider the question of issuance of No Objection Certificate (NOC) to the applicant within a period of two weeks from the date of receipt of certified copy of the order and in case the competent authority is of the opinion that NOC cannot be issued, a reasoned and speaking order to that effect be passed with intimation to the applicant. It is made clear that we have not observed anything on the merits of the case.

4. OA is accordingly disposed of. No costs.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

*jns*